

Notice Inviting Quotation

Civil Courts, Deoghar

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Letter No. 108/21

Dated July 27, 2021

Sealed Quotation are invited from the reputed firms/Suppliers having PAN no./GST no. etc on or before 07.08.2021 for Repairing of Wooden Chair, Table, Bench & Iron Chair for different courts/offices, store-rooms and other offices of Civil Court, Deoghar.

Any further details may be collected from the office of Judge-In-Charge, Civil Court, Deoghar during 10.30 AM – 5.00 PM (Monday to Saturday).

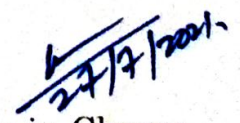
The sealed quotations must clearly mentioning the rates with specification including and time to be required for repairing the articles must complete in the Office undersigned within stipulated time period.

Note :- *The quotation may be mailed at the official E-mail Id of Civil Court i.e. deogharcivilcourts@gmail.com, but the hardcopy of quotation must reach to the office of undersigned on or before 07.08.2021.

*Price quoted must be inclusive of all taxes/ GST, if applicable.

*No Quotation will be entertained after due date.

*The court Reserves the right to accept or reject any or all Quotations without assigning any reason.


Judge-in-Charge
Civil Courts, Deoghar